

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

30

T.C.P No. 133/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: IJM Concrete Products Pvt.Ltd.  
V/s.  
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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30	NILESH PAREKH  P.N. Mehta	ADUCOR FOR Petitioner  Partner BIM Legal Adv. for the Respondent	  
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ORDER

TCP No. 133/ I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter for reporting Settlement on  
4.8.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)